

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-213(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: M/s. Infrable Engineers Pvt. Ltd. V/s. M/s. Parsvnath Developers Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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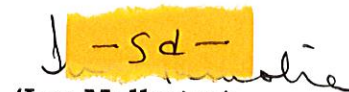
	For the Petitioner (s)	: Mr. Parag Chahal, Advocate Mr. Gaurav Gupta, A.R.		
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	For the Respondent (s)	: Mr. Vijay Nair, Advocate Mr. Prashant Jain, Advocate		
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Order

Reply has been filed by the respondent. The matter has been heard. Certain clarifications are required. Re-notify this case on 8th August, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)